

1	2	3	4
63.	Hyderabad (Telangana)	Belgaum (Karnataka)	27-10-2019
64.	Belgaum (Karnataka)	Hyderabad (Telangana)	27-10-2019
65.	Hyderabad (Telangana)	Mysore (Karnataka)	27-10-2019
66.	Mysore (Karnataka)	Hyderabad (Telangana)	27-10-2019
67.	Chennai (Tamil Nadu)	Durgapur (W.B.)	27-10-2019
68.	Durgapur (W.B.)	Chennai (Tamil Nadu)	27-10-2019
69.	Delhi	Agra (U.P.)	29-10-2019
70.	Agra (U.P.)	Delhi	29-10-2019
71.	Chandigarh (U.T.)	Dharamshala (Himachal Pradesh)	16 -11-2019
72.	Dharamshala (Himachal Pradesh)	Chandigarh (U.T.)	16-11-2019
73.	Bangalore (Karnataka)	Kalaburgi (Gulbarga) - Karnataka	22-11-2019
74.	Kalaburgi (Gulbarga)- Karnataka	Bangalore (Karnataka)	22-11-2019

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Total routes commenced: 230

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Bold routes denotes: Tourism Routes (10)

Italic routes denotes: DoNER Routes (4)

### **Handing over of Trivandrum international airport**

963. SHRI ELAMARAM KAREEM:

SHRI BINOY VISWAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal pending with Government from the State of Kerala for handing over the operations of Trivandrum international airport;

(b) whether the Ministry has taken its final decision on the proposed privatisation of the airport;

(c) why there is such an unfortunate approach from the Centre when a State

Government is coming forward to take over the airport which is otherwise decided to be privatised; and

(d) what is Government's take on the criticism that the Ministry is concentrating more on privatisation other than improving the facilities of the State owned infrastructure?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Union Cabinet in its meeting held on 08.11.2018 had accorded "In-principle" approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development through Public Private Partnership (PPP) mode. Government of Kerala had requested the Government of India to allow them to form a Special Purpose Vehicle (SPV) to take over and run the Thiruvananthapuram Airport. Government of Kerala designated entity *i.e.* Kerala State Industrial Development Corporation (KSIDC) had participated in the bidding process with the Right of First Refusal (RoFR) with price range parameter of 10%. After opening of financial bids of technically qualified bidders, including KSIDC, the bid quoted by KSIDC was found to be below the 10% price range parameter. Meanwhile, several Writ Petitions have been filed in the High Court of Kerala in this regard and the matter is *sub-judice*.

(d) In order to meet the growing demand for airport infrastructure, the participation of private sector is being encouraged so that AAI will not be required to invest in development of these airports. The funds generated from the revenues received from the concessionaires will be utilised for further development of other AAI airports. These projects will bring efficiency in delivery, expertise, enterprise and professionalism apart from harnessing the needed investments in the public sector.

#### **Rescue package for Air India**

964. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is planning to provide a revised rescue package for Air India;